

1	2
Kerala	8.4
Madhya Pradesh	1755.1
Maharashtra	1632.3
Rajasthan	1307.8
Tamil Nadu	451.7
Telangana	77.7
TOTAL	7813.7

The wind power project development in the country is mainly private sector driven. The expenditure for installation of wind power project depends upon the capacity, location and technology involved. Considering the normative capital cost determined by the Central Electricity Regulatory Commission for wind power projects, a total investment expenditure of around ₹ 47600 crore was incurred on wind power projects commissioned during last three years.

Target of rooftop solar energy

754. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government is committed to develop rooftop solar energy in the country by 2022 and if so, the targets set for achieving its ambitious target;

(b) whether the current policy is conducive to achieve the set targets and if not, the reasons therefor;

(c) the details of incentives currently provided and planned to increase;

(d) whether it is a fact that, as per the available reports, the present policies and incentives are not sufficient to achieve the expected targets and if so, the details thereof; and

(e) the steps being taken by Government to achieve its set targets by 2022?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Yes Sir. The Government has set a target to achieve 40,000MW grid connected rooftop solar power by year 2022.

(b) to (e) Yes Sir. The current policy is conducive to achieve the target. Ministry is providing subsidy upto 30% of benchmark cost for the general category States and

upto 70% of benchmark cost for special category States, i.e. North Eastern States including Sikkim, Uttarakhand, Himachal Pradesh, Jammu and Kashmir and Lakshadweep, Andaman and Nicobar Islands is available for residential, institutional and social sector. For Government sector incentives upto 25 % of the benchmark cost is provided. Further Government has taken various steps to achieve the target as given in the Statement.

Statement

Various steps taken by the Government to achieve the target

- The Government approved an increase in budget for implementation of grid connected solar rooftop systems to ₹ 5,000 from ₹ 600 crore upto the financial year 2019-20 with the subsidy for such projects in residential, institutional and social sectors.
- Achievement linked incentives/awards has been started for Government institutions, including PSUs.
- Ministry has pursued with States/UTs for issue of net-metering regulations. State Electricity Regulatory Commissions of 28 States/UTs have notified regulations for net-metering/feed-in-tariff mechanism.
- Reserve Bank of India has included renewable energy projects under priority sector lending.
- Indian Renewable Energy Development Agency has formulated a scheme of low cost financing of solar rooftop projects with interest rate of 9.9% to 10.75% per annum.
- MoUD has asked all States/UTs to issue necessary instructions for mandatory solar panels on all Government buildings and installation of solar panels in all buildings under the Building Bye-laws of Urban Local Bodies.
- Ministry (MNRE) has collated data on potential of rooftops and surplus areas of Government building premises of various Ministries/Departments.
- Ministry has recently organised a National Workshop on 7th June, 2016 in New Delhi.
- Ministry has issued: -
 1. Compendium of policies and regulations of GoI, State/UTs.
 2. Best Practice Guide on solar rooftop.

- Ministry has empanelled more than 700 channel partners to facilitate quick installation of rooftop solar projects. Ministry has also allocated targets to channel partners for commercial/industrial sectors.
- MNRE has developed a panel of expert PSUs for supporting Ministries/State Governments in implementing rooftop solar projects.
- A new website *solarrooftop.gov.in* has been developed. Salient features of dedicated website for solar rooftop are interest installation form, online verification of channel partners, registration, online submission of proposals, online submission of completed project reports, communication to all agencies through sms/email etc.
- Solar Energy Corporation of India has issued 500 MW tender for developing solar rooftop systems in all States/UTs.

Agreement of World Bank with ISA

755. SHRI D. RAJA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that the World Bank has made an agreement with the India-led International Solar Alliance (ISA) to support Indian initiatives for expanded solar power generation in the country;

(b) if so, the details thereof; and

(c) in what way the World Bank help is proposed to be utilized to expand the solar energy generation programme in the country?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) Yes Sir. On 30 June, 2016, the Interim Administrative Cell of the International Solar Alliance (ISA Cell) and the World Bank signed a joint declaration to promote solar energy globally.

Major areas identified for working jointly included: a) develop a roadmap to mobilize financing; b) develop financing instruments including credit enhancement, reduce hedging costs/currency risk, bond raising in locally denominated currencies etc. which support solar energy development and deployment; c) support ISA's plans for solar energy through technical assistance and knowledge transfer; d) work on mobilization of concessional financing through existing or, if needed, new trust funds; and e) support Renewable Energy Global Investment Promotion Meet and Expo